

(b) whether Government have undertaken hydrographic survey in that region; and

(c) if so, the details thereof?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) to (c). The executive responsibility for the development of ports other than major ports vests with the State Governments concerned. The State Government of Gujarat have reported that they have not drawn up any scheme to keep the area near the ports in the Gulf of Cambay navigable throughout the year. The Chief Hydrographer to the Government of India has recently taken up fresh surveys of the Gulf of Cambay and some of areas left out in the northern part of the Gulf are programmed to be completed during 1968-69.

#### Lessons on Control of Population

4349. SHRI R. R. SINGH DEO: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government propose to introduce lessons on control of population in the schools;

(b) if so, the details thereof; and

(c) whether these lessons are proposed to be without sex education?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) to (c). The Government is considering whether suitable information regarding the population dynamics and the population problem which the country is facing at present and its adverse effect on national development and efforts for raising the standard of living of the people should be provided at appropriate stages of school education. It is not proposed to impart sex education as such as a part of such information.

#### महाराष्ट्र में प्राप्त हुए चांदी के सिक्के

4349. श्री देवराव पाटिल : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि महाराष्ट्र के भण्डारा जिले में मोहाली में भवन की नींव खोदते समय चांदी के सिक्के मिले थे;

(ख) यदि हां, तो कितने; और क्या सरकार अधिकारियों ने इन सिक्कों को अपने कब्जे में ले लिया है तथा इनको केन्द्रिय पुरातत्व विभाग को सौंप दिया गया है; और

(ग) क्या कर्मचारियों तथा सरकारी अधिकारियों ने कुछ सिक्कों को अपने प्रयोग हेतु अपने पास रख लिया है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री शेर सिंह): (क) से (ग). सरकार के पास कोई सूचना नहीं है। राज्य सरकार से पूछताछ की जा रही है।

#### त्रिपुरा के लिये राज्य स्तर

4350. श्री देवराव पाटिल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि त्रिपुरा के लोग यह मांग कर रहे हैं कि त्रिपुरा को राज्य का स्तर दिया जाये; और

(ख) यदि हां, तो सरकार की इस सम्बन्ध में क्या प्रतिक्रिया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) सरकार के पास ऐसी कोई मांग नहीं आई है।

(ख) प्रश्न नहीं उठता।

#### Complaint against Executive Engineer Horticulture, Chandigarh

4351. SHRI SHRI CHAND GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is a complaint that the Executive Engineer in the Department of Horticulture in the Union Territory of Chandigarh had charged double travelling allowance;

(b) whether any investigation has been conducted in the matter; and

(c) if so, with what result?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The matter was looked into by the Vigilance Department of the Chandigarh Administration and the Chief Commissioner himself. It was found that there was no *malafide* on the part of the officer and that the mistake had occurred through oversight. The officer concerned was suitably warned to be careful in future.

#### Electric Connections for Tube-wells in Chandigarh

4352. SHRI SHRI CHAND GOYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applicants in the Union territory of Chandigarh who have applied for the grant of electric connection for their tube-wells during 1967-68 and 1968-69 so far; and

(b) the number of persons who have been granted tube-well connections as also the number of pending applications?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) 28. (In addition 38 applications were pending on 2-5-67 when the Punjab State Electricity Board was trifurcated.)

(b) 19 and 44 respectively. Three applications were rejected.

#### Cases Pending before High Courts

4353. SHRI MADHU LIMAYE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many cases were pending before the various High Courts in the country as on the 31st December, 1967;

(b) how many of them were over five years old;

(c) what are the main reasons of delay; and

(d) what steps Government propose to take for their early disposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). A Statement giving the information is

laid on the Table of the House [*Placed in library. See No. LT-2682/68*]

(c) Heavy institutions and inadequacy of Judge strength are stated to be the main reasons for delay.

(d) During the year 1968, so far two posts of permanent Judges in the Andhra Pradesh High Court, one post of permanent Judge and six posts of Additional Judge in the Calcutta High Court, three posts of permanent Judge and two posts of Additional Judge in the Delhi High Court, three posts of Additional Judge in the Gujarat High Court, one post of Additional Judge in the Kerala High Court, one post of permanent Judge in Madhya Pradesh High Court and two posts of Additional Judge in the Punjab and Haryana High Court have been sanctioned.

#### Securities of Employees of Gorakhpur Area of Uttar Pradesh Roadways

4354. SHRI ONKAR LAL BERWA: SHRI MOLAHU PRASAD: SHRI YASHPAL SINGH:

Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the reply given to Unstarred Question No. 6652 on the 30th August, 1968 regarding securities of Employees of Gorakhpur Area of Uttar Pradesh Roadways and State.

(a) whether the investigation by the police has since been completed; and

(b) if so, the number of persons, who were involved in the case, arrested and the action taken or likely to be taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN): (a) and (b). The police authorities have submitted their investigation report regarding the removal of the pages of security ledgers. They have not been able to find so far who removed the pages of these ledgers. Consequent, no arrests have been made as yet nor action taken against anyone. However, further investigation is still in progress and efforts are continuing to arrest the concerned official dealing with security accounts in the office of the General Manager, U.P. Government Roadways, Gorakhpur, who is still absconding.